

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH AT CHENNAI

ORIGINAL APPLICATION No. 80 OF 2024

GEDDAM HARANADHA RAO ACHARI

.... APPLICANT

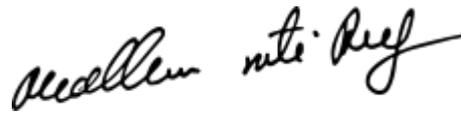
VERSUS

STATE OF ANDHRA PRADESH & ORS

.... RESPONDENTS

**STATUS REPORT FILED BY THE MINES & GEOLOGY**

DATE – 18.07.2024



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,  
Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

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It is certified that all the documents contained in the above annexure are true copies.

Date: 18-7-2024



Commissioner & Director,  
Department of Mines and Geology.

**COMMISSIONER &  
DIRECTOR OF MINES AND GEOLOGY  
IBRAHIMPATNAM, GOVT. OF A.P.**

**Status Report on the Hon'ble NGT Original Application No. 80 of 2024 with reference to the letter petition received by the principal bench, New Delhi in OA No 763 of 2023 in the matter "is that the applicant is reproduced as follows: To prevent and take action against illegal mining, sand in Nivagam Village, Vamsathara river bed, Srikakulam District, Kotturu Mandal Andhra Pradesh.**

It is Submitted that the Hon'ble National Green Tribunal South zone Chennai has issued following orders on 29.05.2024

1. *"Today, there is no representation for the applicant.*
2. *Aggrieved by the orders passed by this Tribunal in Original Application Nos. 152 of 2021, 53 of 2022 and 187 of 2021(SZ), appeal have been preferred before the Hon'ble Supreme Court in Civil Appeal Nos. 4091-4093 of 2023 respectively.*
3. *The Hon'ble Supreme Court, while upholding the orders of this Tribunal, has directed the State Government to constitute a District Level Committee headed by the District Collector to verify and report the illegal sand mining in each district of the State of Andhra Pradesh. The MoEF&CC as well as the State Government were directed to file compliance affidavits before 08.07.2024 and the case will be considered on 15.07.2024.*
4. *In view of the pendency of the appeal before the Hon'ble Supreme Court, let the matter be listed on 19.07.2024."*

It is submitted that we have filed the affidavit regarding the compliance of the Hon'ble Supreme Court orders dt.16.07.2024 in Civil Appeal Nos. 4091-4093 of 2023. A copy of the affidavit filed by this respondent is enclosed herewith for submission of the same before the Hon'ble NGT, Chennai.

It is submitted that the Hon'ble Supreme Court heard the case on 15.07.2024 and passed the following orders:

*"We have perused the affidavit filed on behalf of the State of Andhra Pradesh.*

*We direct the State of Andhra Pradesh to file a further affidavit stating the details of the complaints/reports received making allegation regarding continuation of illegal mining and the action taken on the basis of those complaints. The details in the further affidavit shall be incorporated in a tabular form. The said affidavit shall be filed by the end of this month.*

**COMMISSIONER &  
DIRECTOR OF MINES AND GEOLOGY  
IBRAHIMPATNAM, GOVT. OF A.P.**

*We also direct the Ministry of Environment, Forest and Climate Change and Forest to file an affidavit on the same aspect by the end of this month.*

*List the Appeals on 2<sup>nd</sup> August, 2024."*

It is submitted that the further affidavit as per the above orders of the Hon'ble Supreme Court, New Delhi as per the timeline fixed in the above orders and the same will also be submitted to the Hon'ble NGT, Chennai.

In view of the above circumstances, we therefore request this Hon'ble Tribunal to consider the above facts and pass orders in O.A. No. 80 of 2024 accordingly and thus render justice.



Commissioner & Director,  
Department of Mines and Geology.

**COMMISSIONER &  
DIRECTOR OF MINES AND GEOLOGY  
IBRAHIMPATNAM, GOVT. OF A.P.**

COMMISSIONER &  
DIRECTOR OF MINES AND GEOLOGY  
IBRAHIMPATNAM, GOVT. OF A.P.

IN THE HON'BLE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION  
CIVIL APPEAL NO. 4091-4093 OF 2023

IN THE MATTER OF:

JAIPRAKASH POWER VENTURES  
LIMITED & ANR.

... APPELLANTS

VERSUS

NAGENDRA KUMAR  
& ORS.

... RESPONDENTS

AFFIDAVIT ON BEHALF OF THE STATE OF ANDHRA  
PRADESH

PAPER BOOK

(For Index Kindly See Inside)

Advocate for Respondent No.3: GUNTUR PRAMOD KUMAR

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IN THE HON'BLE SUPREME COURT OF INDIA  
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JAIPRAKASH POWER VENTURES  
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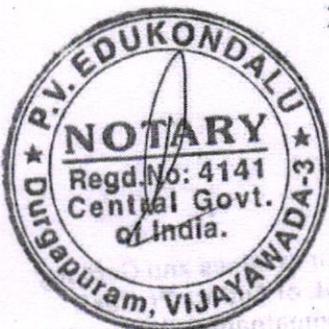
VERSUS

NAGENDRA KUMAR  
& ORS. ... RESPONDENTS

AFFIDAVIT ON BEHALF OF THE STATE OF ANDHRA  
PRADESH

I, Pravin Kumar S/o Shri Nityanand Sharma, aged about 45 years, currently working as the Commissioner & Director of Mines & Geology, Government of Andhra Pradesh, Ibrahimpatnam, NTR District, Andhra Pradesh, do hereby solemnly affirm and sincerely state on oath as under:

1. That in the present case Respondent No.1 has alleged that illegal Mechanised and Semi-Mechanised Sand Mining has taken place in the State of Andhra Pradesh at various places. That pursuant to the above allegations, this Hon'ble Court was pleased to pass various directions *vide* Orders dated 29.04.2024, 10.05.2024 and 16.05.2024.



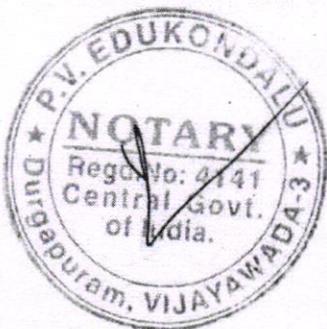
A handwritten signature in black ink, appearing to be "S. S. S.", written over a horizontal line.

Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpatnam, Vijayawada  
N.T.R. District

2. That pursuant to the Orders dated 29.04.2024 and 10.05.2024, the State had filed its Compliance Affidavit on 09.05.2024 and Status Report on 15.05.2024 respectively.
3. That on 16.05.2024, after perusing a Report submitted by the MoEF and pursuant to the submissions made by Respondent No.1, this Hon'ble Court was pleased to issue the following directions:

*"4. Hence, we pass the following interim directions:*

- i. *The State Government shall immediately constitute a Committee in each District, which will be headed by the District Collector consisting of officials of various departments including the Police department. The Committee shall be entrusted with a responsibility of stopping illegal mining which is taking place contrary to the impugned judgment of the NGT. The Committee shall ensure that regular site visits are made in the respective Districts;*
- ii. *It will be open for the first respondent to point out to the Committees any violation of the impugned judgment. We make it clear that the District Collectors and all officials forming part of the Committees shall discharge their duties as officers of this Court and they must remember that it is their duty to prevent illegal mechanised mining;*
- iii. *We direct the State Government to create a grievance redressal mechanism in each District in the form of a toll free number and a special email ID where citizens can lodge complaints regarding all kinds of illegal mining. The complaints received through this forum shall be immediately forwarded to the concerned Committee for taking action;*
- iv. *Wide publicity shall be given by the State to the availability of grievance redressal mechanism in the form of toll free numbers and email IDs. Publicity shall be given not only in the newspapers, but also*



Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpatnam, Vijayawada  
N.T.R. District

  
Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpatnam, Vijayawada  
N.T.R. District

through the local television channels. The appropriate officers of the State Government shall communicate the toll free numbers and email IDs to the first respondent within a maximum period of three days from today;

v. A team of officials of the MoEF shall make periodical visits without notice to any of the State officials to various sites Where there is a possibility of carrying out illegal mining;

vi. We make it clear that any violation by any official of the State of the directions issued by this Court as well as the directions issued by the NGT under the impugned judgment will be viewed seriously and will invite contempt action apart from any other action;

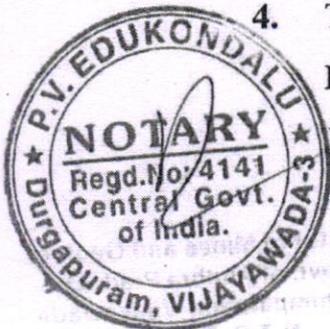
vii. Both, the State Government and the Central Government, shall file compliance affidavits by 8th July, 2024 which will be considered on 15th July, 2024;

viii. In the event, the first respondent finds that these directions of this Court are not being complied with, we permit the first respondent to move this Court by filing an appropriate application in that behalf; and

ix. The first inspection by the Committee constituted at the District level headed by the District Collectors shall be carried out within a maximum period of four days from today.

5. At this stage, our attention is invited to a report dated 15th May, 2024 submitted by Dr. Suresh Babu Pasupuleti, Scientist 'D', MoEF about the site mentioned in paragraph 4.0 of the report. We direct the District Collector of the concerned district to immediately visit the site as it is reported that illegal mining is likely to be resumed from today."

4. That the Office of Director of Mines and Geology, vide Letter No.4914357/Sand/NGT-187(SZ)/2021-4 dated 17.05.2024, requested the General Manager, BSNL,



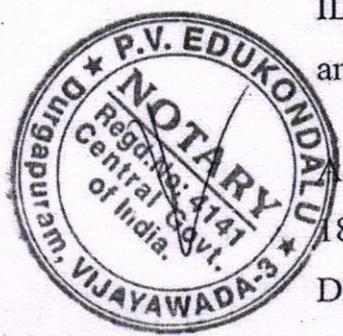
  
Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpattam, Vijayawada  
N.T.R. District

Vijayawada to provide 26 Toll Free Numbers with a recording provision. Subsequently, BSNL raised a demand *vide* Notice dated 21.05.2024, in pursuance of which the amount was paid, and the same was communicated to BSNL *vide* Letter No.4914357/Sand/NGT-187(SZ)/2021 dated 23.05.2024, and BSNL was requested to take necessary action to facilitate connections to the 26 District Mines & Geology Officers at an early date.

A true copy of Letter No.4914357/Sand/NGT-187(SZ)/2021-4 dated 17.05.2024 from the Office of Director of Mines and Geology to the General Manager, BSNL, Vijayawada is annexed hereto and marked as **Annexure-R1.**

A true copy of Letter No.4914357/Sand/NGT-187(SZ)/2021 dated 23.05.2024 from the Office of Director of Mines and Geology to the General Manager, BSNL, Vijayawada is annexed hereto and marked as **Annexure-R2.**

5. That the Office of Director of Mines and Geology *vide* Letter No.4914357/Sand/NGT-187(SZ)/2021-2 dated 17.05.2024 requested the Commissioner, Department of Information and Public Relations to publish the 26 email IDs for each district and the Toll-free Number in English and Telugu newspapers throughout the State immediately.



A true copy of Letter No.4914357/Sand/NGT-187(SZ)/2021-2 dated 17.05.2024 from the Office of Director of Mines and Geology to the Commissioner,

**Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpattanam, Vijayawada  
N.T.R. District**

Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpattanam, Vijayawada  
N.T.R. District

Department Information and Public Relations is annexed hereto and marked as **Annexure-R3**.

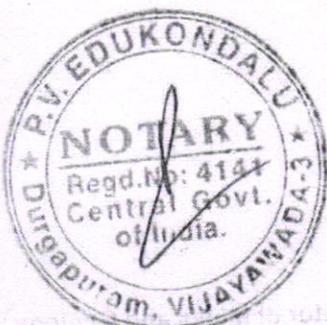
- 6. That the Office of Director of Mines and Geology *vide* Letter No.4914357/Sand/NGT-187(SZ)/2021 dated 31.05.2024 requested the Commissioner, I & PR Department to publish 26 individual Toll Free Numbers and e-mail IDs of each district. All the toll-free numbers and e-mail ids were published in EENADU, SAKSHI and INDIAN EXPRESS on 01.06.2024 and the same was published.

A true copy of Letter No.4914357/Sand/NGT-187(SZ)/2021 dated 31.05.2024 from the Office of Director of Mines and Geology to the Commissioner, I & PR Department is annexed hereto and marked as **Annexure-R4**.

A true copy of the paper publications dated 21.05.2024 and 01.06.2024 are annexed hereto and marked as **Annexure-R5**.

- 7. The Office of Director of Mines and Geology, *vide* Letter No.4914357/Sand/NGT-187(SZ)/2021 dated 31.05.2024, informed Respondent No.1 about the 26 email ids and also informed him that certain time is required from BSNL office to provide 26 Toll-free numbers.

A true copy of Letter No.4914357/Sand/NGT-187(SZ)/2021 dt. 31.05.2024 from the Office of Director of Mines and Geology to Respondent No.1 is annexed hereto and marked as **Annexure-R6**.



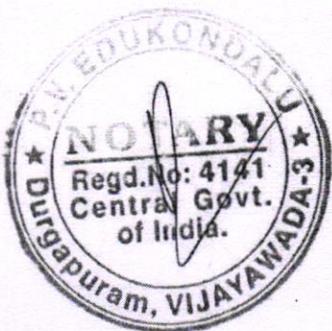
A handwritten signature in black ink, likely belonging to the Director of Mines and Geology.

Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpatnam, Vijayawada

8. That pursuant to the above directions, the toll-free numbers and email ids for receiving complaints have been provided for each district and information regarding the same has been publicised in the newspapers.
9. That pursuant to the above direction of this Hon'ble Court, the Government *vide* Memo No. INC01-MG0SAND/3/2024-M-III dt.17.05.2024 *inter alia* authorised the District Level Sand Committees under the Chairmanship of District Collectors to inspect all the sand bearing areas and submit an initial report by 21.05.2024 and subsequently every week on Monday. They were clearly directed to ensure that the order of this Hon'ble Court is strictly complied with.

A true copy of Memo No. INC01-MG0SAND/3/2024-M-III dt.17.05.2024 is annexed hereto and marked as **Annexure-R7**.

10. That further the Director of Mines and Geology, *vide* Letter No.4914357/Sand/NGT-187(SZ)/2021-1 dt.17.05.2024, has requested all the District Collectors in the State to inspect all the sand reaches in the state by 20.05.2024 and submit report on 21.05.2024 and further weekly inspect all the reaches and submit reports on every Monday in light of the serious view taken by this Hon'ble Court of the matter.



A true copy of the Letter No.4914357/Sand/NGT-187(SZ)/2021-1 dt.17.05.2024 from the Director of Mines

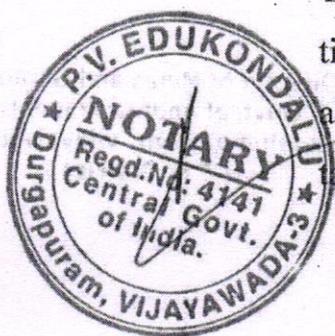
Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpattam, Vijayawada

and Geology to all the District Collectors is annexed hereto and marked as **Annexure-R8**.

11. That Director of Mines and Geology, *vide* Letter No.4914357/Sand/NGT-187(SZ)/2021-3 dt. 17.05.2024, highlighted the Report of the MoEF & CC and the Order of this Hon'ble Court, and requested the District Collector of Krishna District to inspect the Srikakulam Sand reach latest by 20.05.2024 and submit the report to this office by 21.05.2024.

A true copy of Letter No.4914357/Sand/NGT-187(SZ)/2021-3 dt. 17.05.2024 from the Director of Mines and Geology to the District Collector of Krishna District is annexed hereto and marked as **Annexure-R9**.

12. That pursuant to the above directions Reports have been submitted on 21.05.2024 and thereafter every week for each district.
13. However, some media reports have alleged that such reports have not given the true picture on the ground. Therefore, the State Government is in the process of reviewing Reports and verifying the same with the ground conditions in order to place the correct picture before this Hon'ble Court. Therefore, the Answering Respondent prays for four weeks' time to file a comprehensive affidavit with regard to the alleged violations, the actual ground situation and the action taken against the violations if any.



  
Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpattam, Vijayawada  
N.T.R. District

14. The Answering Respondent tenders an apology for seeking further time and it is mostly submitted that such time is being sought with the sole intention of ensuring that the correct set of facts are presented before this Hon'ble Court. Therefore, it is humbly prayed that this Hon'ble Court may be pleased to grant four weeks' time to the Answering Respondent to file its comprehensive compliance affidavit in terms of the order of this Hon'ble Court dated 16.05.2024.



**DEPONENT**

Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpatnam, Vijayawada  
N.T.R. District

**VERIFICATION:**

I, the above-named deponent, do hereby verify that the contents of this counter affidavit as true and correct to the best of my knowledge and that no part of it is false and nothing material is concealed there from.

Verified at Ibrahimpatnam on this 8<sup>th</sup> day of July, 2024.



**ATTESTED**  
P.V. E. 28/7/24  
**P.V. EDUKONDALU**  
Advocate/Notary  
Durgapuram, VIJAYAWADA-520 003. (A.P.)  
Appointment Central Govt. of India  
Regd.No: 4141



**DEPONENT**

Director of Mines and Geology  
Govt. of Andhra Pradesh  
Ibrahimpatnam, Vijayawada  
N.T.R. District

## ANNEXURE-R1

**GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY::IBRAHIMPATNAM**

Lr No. 4914357/Sand/NGT-187(SZ)/2021-4

Date: 17.05.2024

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup> & 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District

To  
The General Manager,  
BSNL, Vijayawada

Sir,

Sub: Department of Mines and Geology - Mines & Minerals - Sand - Civil Appeal No's: 4091-4093 of 2023, M/s Jaiprakash Power Ventures Limited vs Danda Nagendra Kumar & Others - Hon'ble Supreme Court Orders dated 16.05.2024 - Creation of 26 Toll-free numbers for registration of complaints from public regarding illegal sand mining - Request - Regarding

Ref: 1. Govt Memo No. INC01-MG0SAND/3/2024-M-III, dated 17.05.2024  
2. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated 16.05.2024

\*\*\*

I invite your kind attention to the subject and reference cited. I am to inform that, the Department of Mines and Geology, Govt. of Andhra Pradesh, wish to provide toll-free number for each of the 26 districts in the state for registration of complaints from public regarding illegal sand mining activities.

I therefore request to kindly provide us with 26 toll-free numbers with a recording provision and with their adequate connections as per the format attached in the Annexure-1. Please inform us the charges for providing the 26 toll-free numbers to make the payment.

I once again request to provide 26 toll-free numbers with a recording provision and with their adequate connections in the respective districts immediately to notify to the public at the earliest.

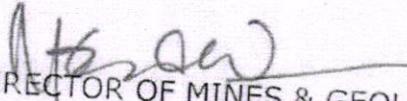
Encl: As above

Yours faithfully  
Sd/- V.G.Venkata Reddy  
DIRECTOR OF MINES & GEOLOGY

Copy to:

- (i) The Spl. CS to Govt. (Mines), Industries & Commerce Department, Block No.4, Ground Floor, AP Secretariat, Velagapudi, Amaravathi for information.
- (ii) All District Mines & Geology Officers and Divisional Mines & Geology Officers for necessary action.

//Attested//

  
for DIRECTOR OF MINES & GEOLOGY

Annexure - 1

S. No.	Districts	Office Address	Contact No. of the District Mines & Geology Officer	Toll-free No. to be allotted
1	Srikakulam	Kim's Hospital Road P N Colony 10th line Kavitha School opp, 1st line H/O No. 505. Gujartipeta post, Srikakulam District- 532005.	9502225511	
2	Parvathipuram Manyam	District Mines and Geology Officer, Door.No.233, Street Number: 100, Sondarya Narayana Murthy Nagar, Parvathipuram Manyam -535501	9440817767, 8008546910	
3	Vizianagaram	D. No. 1-15-18, Plot No. 31, Near St. Paul's Lutharran Church, Contonment, Vizianagaram, 535003	9100688808	
4	Alluri Sitarama Raju	O/o District Mines and Geology Office, Opposite Fire Station, Near Indian Oil Petrol Bunk, Thalarsing, Araku road, Paderu, Alluri Seetha Ramaraju, 531024	9866760192	
5	Visakhapatnam	District Mines and Geology Officer, D.No. 1-88-9, Plot No.01, (Near Rajeev Gandhi GYM back side), Sector-4, MVP Colony, Visakhapatnam	8309877085	
6	Anakapalli	O/o of District Mines and Geology, Dr. No. 16-4, Plot No.3, 1 <sup>st</sup> floor, Opp: Visakha Financers Function Hall, Near Nookambika Street, Anakapalli	9704143580	
7	Kakinada	The District Mines and Geology office, Dr. No. 16-23-74, Vishwa House 2 <sup>nd</sup> Floor, Road No 02, Pallamraju Nagar, Kakinada - 533468	9440817907, 9100688814	

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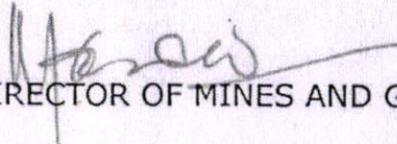
S. No.	Districts	Office Address	Contact No. of the District Mines & Geology Officer	Toll-free No.to be allotted
8	Konaseema	2 <sup>nd</sup> Floor, AIMS Engg. College, Offices Complex, Mummadvaram post, Dr. BR Ambedkar, Konaseema District	7093495179	
9	East Godavari	The District Mines and Geology office D.no.89-17-18,backside of Kia Motors,lalacheruvu Rajamahendravaram-533106	9100688824	
10	West Godavari	HIG 69,Housing Board Colony,Bhimavaram, West Godavari	9885144408	
11	Eluru	O/o District Mines and Geology Officer,D.No.25-10-29, Near Saibaba Temple, Beside : Muralikrishna Hospital,Narasimha Rao Peta (N.R.Peta), Eluru, Pin: 534006	7416373624, 9989882017	
12	Krishna	District Mines and Geology Krishna, H.No.: M.I.G.-116, Street No.: 220, A.P.H.B. New Colony, Machlipatnam, Krishna Dist. - 521002	9100688829, 8074896872	
13	NTR	O/o of District Mines and Geology, D No.: 54-19-22/5A, 2 <sup>nd</sup> floor, Jayaprakash Nagar, 3 <sup>rd</sup> Line, LIC Colony, Vijayawada, NTR District	8121239395	

S. No.	Districts	Office Address	Contact No. of the District Mines & Geology Officer	Toll-free No.to be allotted
14	Guntur	The District Mines and Geology Officer, D.No. 5-76-22, 4/2, Pandaripuram, Guntur - 522002	9100688815, 9866413528	
15	Palnadu	District Mines and Geology Office, D.No. 3-33-78, 3rd line, N.G.O. Colony, Narasaraopet, Palnadu District-522601	9701346168, 9849190995	
16	Prakasam	D. No. 37-76-111, Veda Residency, 1 <sup>st</sup> Floor, 2 <sup>nd</sup> Cross Roady, Datta Sai Nagar, Near Marrichettu Centre, Mangamuru Road, Opp: Hyderabad Public School, Ongole, 523002	9652530292, 7207317855	
17	Bapatla	Office of the District Mines & Geology Officer, Flat No. 401, 4th Floor, Burle's Enclave, Vivekananda Colony, 1st Line, Bapatla- 522101	9100679993	
18	Nellore	H.No: 11/28, Lakshmi Villa, Talpagiri Colony Bujabuja, Nellore - 524004	9100688837 / 9440817771	
19	Tirupathi	District Mines & Geology, A Block, Room No. 401, 402, 403, 420, Padmavathi Nilayam, Collectorate Tirucjhanur, Tirupati, Tirupati District - 517503	8341428989, 9100688839	
20	Chittoor	Plot No.3,2 Main, Industrial Estate, Puttur Road, Chittoor - 517001	6309355932	
21	Kadapa	DMGO, 'O'block, new collectrate, YSR Kadapa Dist.	9100688817	

S. No.	Districts	Office Address	Contact no. of the District Mines & Geology Officer	Toll-free No.to be allotted
22	Annamayya	District Mines and Geology Office, Rayachoty, D.No. 38/105 - A -4, 1 <sup>st</sup> floor Opp: Govt. Degree College, Syamalavaripalli, Chittoor Road, Rayachoty - 516269	9100688847, 9000789035	
23	Ananthapuramu	District Mines and Geology Office, Ananthapuramu, Opp: III Town Police Station, HLC Colony, Nanthapuramu, AP -515004	9889296319, 9848689539	
24	Sri Satya Sai	H.No.: 16-357, Bhuvanagiri Colony, Opp: SSSIHMS, Puttaparthi, 515134	8125830813	
25	Kurnool	District Mines and Geology office Narasimha reddy nagar, Railway station road Kurnool	9100688816	
26	Nandyal	District Mines & Geology Officer, D.No:- 4-283, Kranthi Nagar, Near Bommalasatram circle, Nandyal -518501	9440781699, 9100688846	

Sd/- V.G.Venkata Reddy  
DIRECTOR OF MINES & GEOLOGY

//Attested//

  
for DIRECTOR OF MINES AND GEOLOGY

//A TRUE COPY//

ANNEXURE-R2

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES AND GEOLOGY:: IBRAHIMPATNAM

Letter No. 4914357/Sand/NGT-187(SZ)/2021

Date. 23-05-2024.

**From**

V.G.Venkata Reddy,  
Director of Mines and Geology,  
5<sup>th</sup> Floor, 'B' Block, Anjaneya Towers,  
Ibrahimpattam, NTR District.

**To**

The Sub Divisional Engineer,  
O/o GMTD, BSNL,  
Vijayawada.

Sir,

Sub:- Mines & Minerals - Department of Mines & Geology- Sand - Provisional Demand Note for provision of 26 Nos of TOLL FREE numbers with FTTH connections for TOLL FREE Number termination to the Department of Mines & Geology - Request - Reg.

- Ref: 1. This office Letter No.4914357/Sand/NGT-187(SZ)/2021-4, dated 17.05.2024 addressed to the General Manager, BSNL, Vijayawada.
2. Provisional Demand Notice No. AP Mines & Geology, dated 21.05.2024 issued by the Sub Divisional Engineer, O/o GMTD, BSNL.

\*\*\*\*

I invite kind attention to the subject and references cited. Through the reference 1<sup>st</sup> cited, this office has requested the General Manager, BSNL, Vijayawada to provide Toll-Free Numbers for each of the 26 districts in the state for registration of complaints from public regarding sand issues as directions issued by the Hon'ble Supreme Court and the Government and also requested to inform us the charges for providing the 26 Toll-Free Numbers in each of the 26 offices of the District Mines & Geology Officers in the State to make the payment.

Through the reference 2<sup>nd</sup> cited, the Sub Divisional Engineer, O/o GMTD, BSNL, Vijayawada has issued Provisional Demand Notice for provision of 26 Nos of Toll Free Numbers with FTTH Connections for Rs.4,15,632/- (Rupees Four Lakhs Fifteen Thousand Six Hundred and Thirty Two Only).

The details of the office addresses are given in the below table:

S. No.	Districts	Office Address	Contact No. of the District Mines & Geology Officer
1	Srikakulam	Kim's Hospital Road P N Colony 10th line Kavitha School opp,1st line H/O No. 505.Gujartipeta post , Srikakulam District- 532005.	9502225511
2	Parvathipuram Manyam	District Mines and Geology Officer, Door.No.233, Street Number: 100, Sondarya Narayana Murthy Nagar, Parvathipuram Manyam -535501	9440817767, 8008546910
3	Vizianagaram	D. No. 1-15-18, Plot No. 31, Near St. Paul's Lutharran Church, Contonment, Vizianagaram, 535003	9100688808
4	Alluri Sitarama Raju	O/o District Mines and Geology Office, Opposite Fire Station, Near Indian Oil Petrol Bunk, Thalarsing, Araku road, Paderu, Alluri Seetha Ramaraju, 531024	9866760192
5	Visakhapatnam	District Mines and Geology Officer, D.No. 1-88-9, Plot No.01, (Near Rajeev Gandhi GYM back side), Sector-4, MVP Colony, Visakhapatnam	8309877085
6	Anakapalli	O/o of District Mines and Geology, Dr. No. 16-4, Plot No.3, 1 <sup>st</sup> floor, Opp: Visakha Financers Function Hall, Near Nookambika Street, Anakapalli	9704143580
7	Kakinada	The District Mines and Geology office, Dr. No. 16-23-74, Vishwa House 2 <sup>nd</sup> Floor, Road No 02, Pallamraju Nagar, Kakinada - 533468	9440817907, 9100688814
8	Konaseema	2 <sup>nd</sup> Floor, AIMS Engg. College, Offices Complex, Mummadivaram post, Dr. BR Ambedkar, Konaseema District	7093495179
9	East Godavari	The District Mines and Geology office D.no.89-17-18,backside of Kia Motors, lalacheruvu Rajamahendravaram-533106	9100688824
10	West Godavari	HIG 69,Housing Board Colony,Bhimavaram, West Godavari	9885144408
11	Eluru	O/o District Mines and Geology Officer, D.No.25-10-29, Near Saibaba Temple, Beside : Muralikrishna Hospital, Narasimha Rao Peta (N.R.Peta), Eluru, Pin: 534006	7416373624, 9989882017
12	Krishna	District Mines and Geology Krishna, H.No.: M.I.G.-116, Street No.: 220, A.P.H.B. New Colony, Machlipatnam, Krishna Dist. - 521002	9100688829, 8074896872
13	NTR	O/o of District Mines and Geology, D No.: 54-19-22/5A, 2 <sup>nd</sup> floor, Jayaprakash Nagar, 3 <sup>rd</sup> Line, LIC Colony, Vijayawada, NTR District	8121239395
14	Guntur	The District Mines and Geology Officer, D.No. 5-76-22, 4/2, Pandaripuram, Guntur - 522002	9100688815, 9866413528

S. No.	Districts	Office Address	Contact No. of the District Mines & Geology Officer
15	Palnadu	District Mines and Geology Office, D.No. 3-33-78, 3rd line, N.G.O. Colony, Narasaraopet, Palnadu District-522601	9701346168, 9849190995
16	Prakasam	D. No. 37-76-111, Veda Residency, 1 <sup>st</sup> Floor, 2 <sup>nd</sup> Cross Roady, Datta Sai Nagar, Near Marrichettu Centre, Mangamuru Road, Opp: Hyderabad Public School, Ongole, 523002	9652530292, 7207317855
17	Bapatla	Office of the District Mines & Geology Officer, Flat No. 401, 4th Floor, Burié's Enclave, Vivekananda Colony, 1st Line, Bapatla-522101	9100679993
18	Nellore	H.No: 11/28, Lakshmi Villa, Talpagiri Colony Bujabuja, Nellore - 524004	9100688837 / 9440817771
19	Tirupathi	District Mines & Geology, A Block, Room No. 401, 402, 403, 420, Padmavathi Nilayam, CollectorarteTiruchjanur, Tirupati, Tirupati District - 517503	8341428989, 9100688839
20	Chittoor	Plot No.3,2 Main, Industrial Estate, Puttur Road, Chittoor - 517001	6309355932
21	Kadapa	DMGO, O'block, newcollectrate, YSR Kadapa Dist.	9100688817
22	Annamayya	District Mines and Geology Office, Rayachoty, D.No. 38/105 - A - 4, 1 <sup>st</sup> floor Opp: Govt. Degree College, Syamalavaripalli, Chittoor Road, Rayachoty - 516269	9100688847, 9000789035
23	Ananthapuramu	District Mines and Geology Office, Ananthapuramu, Opp: III Town Police Station, HLC Colony, Nanthapuramu, AP -515004	9889296319, 9848689539
24	Sri Satya Sai	H.No.: 16-357, Bhuvanagiri Colony, Opp: SSSIHMS, Puttaparthi, 515134	8125830813
25	Kurnool	District Mines and Geology office Narasimha reddy nagar, Railway station road Kurnool	9100688816
26	Nandyal	District Mines & Geology Officer, D.No:- 4-283, Kranthi Nagar, Near Bommalasatram circle, Nandyal -518501	9440781699, 9100688846

Further, this office has paid an amount of Rs. Rs.4,15,632/- (Rupees Four Lakhs Fifteen Thousand Six Hundred and Thirty Two Only) vide cheque No.72000442 dated 22.05.2024 from Union Bank of India addressed to A.O. (Cash), BSNL, Vijayawada and submitted along with the prescribed proforma given by the BSNL office.

It is further requested that the BSNL authorities may send monthly bills directly to the District Mines & Geology Officers for chargeable amount without delay.

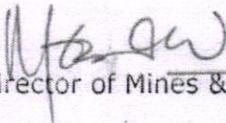
In view of the above, I request the Sub Divisional Engineer, O/o GMTD, BSNL, Vijayawada to take further necessary action to facilitate BSNL connections to the 26 District Mines & Geology Officers in the State at an early date.

Encl: (As above)

Yours faithfully  
Sd/- V.G. Venkata Reddy  
Director of Mines and Geology

Copy to the Spl. Chief Secretary (Mines), Ind., & Comm., Dept., Velagapudi, Guntur District for favour of information.

//Attested//

  
for Director of Mines & Geology

-24-

A/c Payer Only

यूनियन बैंक Union Bank of India

इब्राहिमपट्टनम शाखा, कृष्णा - 521456  
IBRAHIMPATNAM BRANCH,  
KRISHNA-521456  
IFS Code : UBIN0810274

जारी करने की तिथि से 3 माह के लिए वैध / VALID FOR 3 MONTHS FROM THE DATE OF ISSUE

दिनांक DATE 2 2 0 5 2 0 2 4  
D D M M Y Y Y Y  
1JL56

PAY A.O. (CASH), BSNL, VIJAYAWADA.\*\*\*\*

रा धारक को OR BEARER

रुपये RUPEES Four Lakh Fifteen Thousand Six Hundred Thirty Two Only\*\*\*\*

अदा करें ₹ 415632.00

खाता सं A/c No. 110310100032547

चेक नं. Cheque No. 72000442



For DIRECTOR OF MINES AND GEOLOGY AP USER CHARGES

745230001013011



*[Handwritten Signature]*

Authorised Signatory  
PLEASE SIGN ABOVE THIS LINE

भारत की हमारी सभी शाखाओं में सममूल्य पर देय  
PAYABLE AT PAR AT ALL OUR BRANCHES IN INDIA

⑈000442⑈ 521026079⑈ 102710⑈ 31

Received  
24/05/2024  
उप मंडल इंजीनियर (ईबी गोल्ड)  
Sub Divisional Engineer (EB GOLD)  
का.म.प्र.दू.जि., वि.एस.एन.एल.  
O/o. G.M.T.D., B.S.N.L.  
विजयवाड़ा VIJAYAWADA - 520 004.

~~26~~  
-25-



**BHARAT SANCHAR NIGAM LIMITED**

(A Govt. of India Enterprise)

**APPLICATION FORM FOR TOLL FREE PHONE SERVICE (TFS/FPH)**

(Please fill the application form in capital letters only)

PHOTOGRAPH

1. Nature of Applicant  Individual  Business  Corporate  Professional  Govt. Central  Govt. State

2. The Name of the Customer/Company/Firm/Organisation (Surname First)  
Mr. Mrs. Ms. Dr. Miss. **DEPARTMENT OF MINES AND GEOLOGY**  
**IBRAHIMPATNAM**

3. Correspondence Address  
**DIRECTOR OF MINES AND GEOLOGY**  
**5th AND 6th FLOORS B-BLOCK CHARANAKUDA TOWERS**  
**IBRAHIMPATNAM VIJAYAWADA PIN 520045**

4. Billing Address (In case other than correspondence address)  
PIN

5. Contact Person Name: \_\_\_\_\_ Landline no: \_\_\_\_\_  
Mobile no: \_\_\_\_\_  
Email Id: \_\_\_\_\_

6. Payment Mode  Cheque Amount in Rs. **415630** Cheque no. **0004772** Issuing Bank / branch. **Union Bank - BM**  
 Demand Draft Amount in Rs. \_\_\_\_\_ DD no. \_\_\_\_\_  
Payable at: \_\_\_\_\_ Issuing Bank / branch: \_\_\_\_\_  
 Cash Amount in Rs. \_\_\_\_\_ (Contact nearest Customer Service Center for payment details)

7. Services subscribed  24x7 Customer Service  Line Funding  Calls per hour/peak day  
 Time Department Routing  Toll & Busy list  
 Application Alerts  Missed Alerts  
 24x7 BSSC  Equipment Rental

8. I do not want to avail offer of Rent Free landline connection under Suabh Plan  Yes  No  
Declaration: I, We hereby declare that information given above is true to the best of my knowledge & belief and I will abide by the prevailing Indian Telegraph Act/Rules framed thereunder & tariffs as amended from time to time. I/We are/are not a defaulter on account of non-payment of bills for telecom services provided to me/us in the Country by BSNL. I/We have read & understood the terms & conditions for the Services & accept them. I/We hereby confirm that I/We are/are the owner/ authorized signatory & confirm that the information(s)/ particulars supplied by me/us are correct in all respect.

Signature of Customer/Authorized Signatory: \_\_\_\_\_ Date: \_\_\_\_\_

**Assistant Director ( Admn. )** 1800-ABC- \_\_\_\_\_  
**Department of Mines & Geology**  
**Govt. of A.P. Ibrahimpatnam,**

- Instructors to fill the Application Form (subject to availability):
- i) The application form consists of two pages. Page 1 for Customer details and Page 2 for technical details.
  - ii) Applicant must provide identity proof & proof of residence at the time of registration.
  - iii) Specify all telephone numbers with STD code.
  - iv) All the telephone numbers to which calls must be routed must belong to BSNL/MTNL.
  - v) The service is accessible from networks of MTNL and Private Operators also (in general).
  - vi) BSNL offers One Rent Free Landline connection to new TFS subscribers (See Point no. 4).
  - vii) Tariff and charges are subject to change from time to time. See www.bsnl.com for latest updates or contact nearest Customer Care Center.

9. Date of Receipt of Form: \_\_\_\_\_ For OFFICE USE  
10. Date of Activation: \_\_\_\_\_  
11. Number Allotted: \_\_\_\_\_ 12. Intimation to customer over phone/email: \_\_\_\_\_

Application to be filled by **Sub Divisional Engineer (EB GOLD)**  
**को.म.प्र.इ.वि. वि.पू.एल.**  
**SOE (EB GOLD), B.S.N.L.**  
**विजयवाडा VIJAYAWADA - 520 004.**

**BHARAT SANCHAR NIGAM LIMITED**  
(website address)  
**FORM FOR FIBER BASED SERVICES NEW CONNECTION**

passport size  
21 photograph  
required for FTTH  
facility only)

Companies/ Organizations  Individuals

(Please read the instructions before filling the form)  
Whether Existing Customer of BSNL  Yes  No if yes provide the Account Number

1. A. Title/ Name of the Customer/ Company/ Firm/ Organization (SURNAME FIRST):  
DIRECTOR OF MINES AND GEOLOGY, IBRAHIMPATNAM  
B. Name of the Joint Applicant, if any

2. Name of Father/ Husband/ Group/ Proprietor/ Partner(s)

3. Nominee Name: \_\_\_\_\_  
4. PAN/GIR No: \_\_\_\_\_ Business \_\_\_\_\_ Mobile \_\_\_\_\_

5. Contact Number, if any: Home: \_\_\_\_\_  
6. Complete Address where service(s) is/ are required:  
House No \_\_\_\_\_ Street/ Road/ Village \_\_\_\_\_

Bigg/ Appt. \_\_\_\_\_  
Area/ Locality/ Tehsil \_\_\_\_\_ Pin \_\_\_\_\_  
City/ District \_\_\_\_\_

7. Billing/ Correspondence Address (if different from 5 above)  
DIRECTOR OF MINES AND GEOLOGY, 5th & 6th Floors - B-Block;  
Sri Anjaneya Towers, Ibrahimpatnam, Vijayawada - 521145/6

8. E-mail address (if any): \_\_\_\_\_ @ \_\_\_\_\_ Date of Birth: \_\_\_\_\_  
9. Gender:  Male  Female 10. \_\_\_\_\_

- 11. Whether the applicant is a retired or working Employee of Govt./PSU/CPSU  Yes  No
- 12. Purpose:  Residence  Business  Govt.  PSU
- 13. Service Type:  Broadband  IPTV/CABLE  Telephone  VIDEO
- 14. Number of Connections Required:  Broadband  IPTV  Telephone  .....
- 15.a Facilities Required on Telephones (tick whichever is required) (please affix photograph for ISD facility):  
STD  ISD  CLI  Hotline  Conferencing  Call Forwarding  Hunting facility  Abbreviated dialing
- 15.b Facilities Required on Video (tick whichever is required) (please affix photograph for ISD facility):  
Video conferencing  Video Calls  Others:
- 16. Whether Telephone instrument is required:  Yes  No 17. Whether STB is required:  Yes  No
- 18. Type of ONT: Type-A  Type-B  IPTV  Telephone
- 19.a Mention the tariff package required for Broadband \_\_\_\_\_  
(Please see various tariff packages available)
- 19.b. Bill frequency  Monthly  Yearly  Five Yearly
- 19.c Bundled Service \_\_\_\_\_

20. Payment Mode: Cash Demand Draft Amount \_\_\_\_\_  
Payment Details: DD No. \_\_\_\_\_ Dated \_\_\_\_\_  
Drawn On: Bank \_\_\_\_\_ Branch \_\_\_\_\_

I hereby declare that information given above is true to the best of my knowledge and I will abide by the prevailing Telegraph Act/ Rules framed thereunder & Tariffs as amended from time to time. I am not a defaulter on account of non-payment of bills for any telecom services provided by any service provider. In the event of any dispute concerning any telecom tele apparatus or appliance, bill etc., between me/us and BSNL, the matter will be referred to the sole Arbitrator appointed by a nominated authority in BSNL and shall be governed by the provisions of the Arbitration and Conciliation Act, 1996.

Signature of Customer/ Authorized Signatory  
Signed on \_\_\_\_\_

Signature of Customer/ Authorized Signatory  
Date \_\_\_\_\_

Assistant Director ( Admn. )  
Department of Mines & Geology  
Govt. of A.P., Ibrahimpatnam  
NTR District.

Assistant Director ( Admn. )  
Department of Mines & Geology  
Govt. of A.P., Ibrahimpatnam  
NTR District.

ANNEXURE-R3

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY::IBRAHIMPATNAM

Lr No. 4914357/Sand/NGT-187(SZ)/2021-2

Date:17.05.2024

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup>& 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District

To  
The Commissioner,  
Dept. of Information and Public  
Relations (DIPR), 2nd Floor,  
DR NTR Administrative Block  
Pandit Nehru Bus Stand  
Vijayawada, A.P - 520013

Sir,

Sub: Department of Mines and Geology- Mines & Minerals - Sand -  
Civil Appeal No's: 4091-4093 of 2023, M/s Jaiprakash Power  
Ventures Limited vs Danda Nagendra Kumar & Others - Hon'ble  
Supreme Court Orders dated 16.05.2024 - Publishing of Toll-  
Free Number "1800-599-4599" and email id:  
[dmgapsandcomplaints@yahoo.com](mailto:dmgapsandcomplaints@yahoo.com) for registration of  
complaints regarding illegal sand mining for public awareness -  
Request - Regarding

Ref: 1. Govt Memo No. INC01-MG0SAND/3/2024-M-III, dated  
17.05.2024  
2. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated  
16.05.2024

\*\*\*

I invite your kind attention to the subject and reference cited. Through the reference cited, Government informed that the toll-free number "1800-599-4599" and email id: [dmgapsandcomplaints@yahoo.com](mailto:dmgapsandcomplaints@yahoo.com) at the Head Office of Department of Mines and Geology, Ibrahimpatnam, are made available for receiving the complaints regarding the instances of illegal sand mining across the State and directed this office to facilitate the wide publicity in the print and electronic media immediately for public awareness and it is not attracted Model Code of Conduct Rules.

Further, as per the reference 2<sup>nd</sup> cited as above, the Hon'ble Supreme Court vide its order dt: 16.05.2024 has directed the state government to provide and widely publicize 26 separate toll-free numbers and email-ids for each of the 26 districts. The Department of Mines and Geology has created 26 email-ids which are currently active, while the creation of 26 toll-free numbers will take some time and will subsequently be intimated for window advertisement.

In view of the above, I am herewith enclosing the window advertisement material consisting of the toll-free number "1800-599-4599" and email id: [dmgapsandcomplaints@yahoo.com](mailto:dmgapsandcomplaints@yahoo.com) at the office of the Director of Mines and Geology, Ibrahimpatnam, NTR District and 26 email ids for each of the 26 districts, to publish immediately in the English and Telugu newspapers throughout A.P editions as per the procedure existing in the

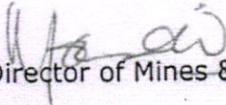
Dept. of Information and Public Relations (DIPR). Advertisement should be in both English and Telugu format. This may be kindly published in media and inform the details of advertisement published to the undersigned. Kindly note that all the expenses towards the same will be borne by the Department of Mines and Geology.

Yours faithfully  
Sd/- V.G. Venkata Reddy  
DIRECTOR OF MINES & GEOLOGY

**Encl:**As above

Copy submitted to Spl. CS to Govt. (Mines), Industries & Commerce Department, Block No.4, Ground Floor, AP Secretariat, Velagapudi, Amaravathi for information

//Attested//

  
for Director of Mines & Geology



Department of Mines and Geology, Government of Andhra Pradesh  
Sri Anjaneya Towers, Ibrahimpatnam, Vijayawada, Andhra Pradesh-521456

**REGISTRATION OF COMPLAINTS FOR ILLEGAL SAND MINING**

If you witness any unauthorized sand mining activities in your area/ anywhere in the state, please report them immediately to the concerned office email ids as mentioned below or to the **Toll-Free Number (Available 24/7):** 1800-599-4599 or through **email:** [dmgapsandcomplaints@yahoo.com](mailto:dmgapsandcomplaints@yahoo.com) available at the office of the Director of Mines and Geology, Ibrahimpatnam, NTR District.

S. No.	Head Office	Toll-Free no.	Email Id
1	Director of Mines and Geology, Ibrahimpatnam, NTR	1800-599-4599	<a href="mailto:dmgapsandcomplaints@yahoo.com">dmgapsandcomplaints@yahoo.com</a>

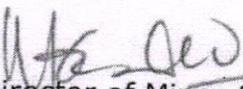
S. No.	Districts	Email Id
1	Srikakulam	<a href="mailto:dmgosklmsandcomplaints@yahoo.com">dmgosklmsandcomplaints@yahoo.com</a>
2	Parvathipuram Manyam	<a href="mailto:dmgomanyamsandcomplaints@yahoo.com">dmgomanyamsandcomplaints@yahoo.com</a>
3	Vizianagaram	<a href="mailto:dmgonagaramsandcomplaints@yahoo.com">dmgonagaramsandcomplaints@yahoo.com</a>
4	Alluri Sitarama Raju	<a href="mailto:dmgoasrsandcomplaints@yahoo.com">dmgoasrsandcomplaints@yahoo.com</a>
5	Visakhapatnam	<a href="mailto:dmgovisakhapatnamsandcomplaints@yahoo.com">dmgovisakhapatnamsandcomplaints@yahoo.com</a>
6	Anakapalli	<a href="mailto:dmgoanakapallisandcomplaints@yahoo.com">dmgoanakapallisandcomplaints@yahoo.com</a>

7	Kakinada	<a href="mailto:dmgokakinadasandcomplaints@yahoo.com">dmgokakinadasandcomplaints@yahoo.com</a>
8	Konaseema	<a href="mailto:dmgoaksandcomplaints@yahoo.com">dmgoaksandcomplaints@yahoo.com</a>
9	East Godavari	<a href="mailto:dmgoegsandcomplaints@yahoo.com">dmgoegsandcomplaints@yahoo.com</a>
10	West Godavari	<a href="mailto:dmgowgsandcomplaints@yahoo.com">dmgowgsandcomplaints@yahoo.com</a>
11	Eluru	<a href="mailto:dmgoelurusandcomplaints@yahoo.com">dmgoelurusandcomplaints@yahoo.com</a>
12	Krishna	<a href="mailto:dmgokrishnasandcomplaints@yahoo.com">dmgokrishnasandcomplaints@yahoo.com</a>
13	NTR	<a href="mailto:dmgobzasandcomplaints@yahoo.com">dmgobzasandcomplaints@yahoo.com</a>
14	Guntur	<a href="mailto:dmgoguntursandcomplaints@yahoo.com">dmgoguntursandcomplaints@yahoo.com</a>
15	Palnadu	<a href="mailto:dmgopalnadusandcomplaints@yahoo.com">dmgopalnadusandcomplaints@yahoo.com</a>
16	Prakasam	<a href="mailto:dmgoprakasamsandcomplaints@yahoo.com">dmgoprakasamsandcomplaints@yahoo.com</a>
17	Bapatla	<a href="mailto:dmgobapatlasandcomplaints@yahoo.com">dmgobapatlasandcomplaints@yahoo.com</a>
18	Nellore	<a href="mailto:dmgonelloresandcomplaints@yahoo.com">dmgonelloresandcomplaints@yahoo.com</a>
19	Tirupathi	<a href="mailto:dmgotirupathisandcomplaints@yahoo.com">dmgotirupathisandcomplaints@yahoo.com</a>
20	Chittoor	<a href="mailto:dmgochittoorsandcomplaints@yahoo.com">dmgochittoorsandcomplaints@yahoo.com</a>
21	Kadapa	<a href="mailto:dmgokadapasandcomplaints@yahoo.com">dmgokadapasandcomplaints@yahoo.com</a>
22	Annamayya	<a href="mailto:dmgoannamayasandcomplaints@yahoo.com">dmgoannamayasandcomplaints@yahoo.com</a>
23	Ananthapuramu	<a href="mailto:dmgoatpsandcomplaints@yahoo.com">dmgoatpsandcomplaints@yahoo.com</a>
24	Sri Satya Sai	<a href="mailto:dmgosatyasaisandcomplaints@yahoo.com">dmgosatyasaisandcomplaints@yahoo.com</a>
25	Kurnool	<a href="mailto:dmgokurnoolsandcomplaints@yahoo.com">dmgokurnoolsandcomplaints@yahoo.com</a>
26	Nandyal	<a href="mailto:dmgonandyalsandcomplaints@yahoo.com">dmgonandyalsandcomplaints@yahoo.com</a>

*\*Note: toll-free numbers for each district offices will be publicised shortly*

Sd/- V.G. Venkata Reddy  
Director of Mines & Geology, Ibrahimpatnam

//Attested//

  
for Director of Mines & Geology

//A TRUE COPY//

## ANNEXURE-R4

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY:: IBRAHIMPATNAM

Letter No.4914357/Sand/NGT-187(SZ)/2021

Date:31.05.2024

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup>& 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District

To  
The Commissioner,  
Dept. of Information and Public  
Relations (DIPR), 2nd Floor,  
DR NTR Administrative Block  
Pandit Nehru Bus Stand  
Vijayawada, A.P - 520013

Sir,

Sub: Department of Mines and Geology- Mines & Minerals - Sand - Civil Appeal No's: 4091-4093 of 2023, M/s Jaiprakash Power Ventures Limited vs Danda Nagendra Kumar & Others - Hon'ble Supreme Court Orders dated 16.05.2024 - Publishing of District-Wise Toll-Free Numbers and mail IDs for registration of complaints regarding illegal sand mining for public awareness - Request - Regarding

Ref: 1. Govt. Memo No. INC01-MG0SAND/3/2024-M-III, dated 17.05.2024.  
2. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated 16.05.2024.  
3. Letter No. 4914357/Sand/NGT-187(SZ)/2021-2, dated 17.05.2024 addressed to the Commissioner, Dept. of Information and Public Relations, Vijayawada.

\*\*\*

I invite your kind attention to the subject and reference cited. Through the reference cited, Government informed that the toll-free numbers and email IDs at Head Office of Department of Mines and Geology, Ibrahimpatnam and at offices of the District Mines & Geology Officers, Concerned Districts are made available for receiving the complaints regarding the instances of illegal sand mining across the State and directed this office to facilitate the wide publicity in the print and electronic media immediately for public awareness and it is not attracted Model Code of Conduct Rules.

Further, as per the reference 2<sup>nd</sup> cited as above, the Hon'ble Supreme Court vide its order dt: 16.05.2024 has directed the State Government to provide and widely publicize 26 separate toll-free numbers and email-ids for each of the 26 districts. The Department of Mines and Geology has created 26 email-ids and Toll Free Numbers for each of the 26 districts which are currently active and intimated for window advertisement.

Through the reference 3<sup>rd</sup> cited, this office requested the Commissioner, Dept. of Information and Public Relations, Vijayawada to publish the window advertisement material consisting of Toll Free Number and email ID at Head office, Ibrahimpatnam and email IDs for each of the 26 districts to widely publicize in the print and electronic media immediately for public awareness and also informed that the Toll Free Numbers for each 26 Districts will be publicized shortly.

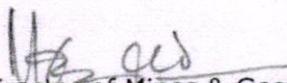
In view of the above, I am herewith enclosing the window advertisement material consisting of the Toll-free number and email ID at the office of the Director of Mines and Geology, Ibrahimpatnam, NTR District and 26 email ids and 26 Toll Free Numbers for each of the 26 districts to publish immediately in One (01) English and Two (02) Telugu daily newspapers throughout A.P editions as per the procedure existing in the Dept. of Information and Public Relations (DIPR). Advertisement should be in both English and Telugu format. This may be kindly published in Two (02) Telugu Daily News Papers and One (01) English News Paper in AP Editions and inform the details of advertisement published to the undersigned. Kindly note that all the expenses towards the same will be borne by the Department of Mines and Geology.

Yours faithfully  
Sd/- V.G. Venkata Reddy  
Director of Mines & Geology

Encl: (As above)

Copy submitted to Spl. CS to Govt. (Mines), Industries & Commerce Department, Block No.4, Ground Floor, AP Secretariat, Velagapudi, Amaravathi for information.

//Attested//

  
for Director of Mines & Geology



**Department of Mines and Geology, Government of Andhra Pradesh**

Sri Anjaneya Towers, Ibrahimpatnam, Vijayawada, Andhra Pradesh-521456

**REGISTRATION OF COMPLAINTS FOR ILLEGAL SAND MINING**

If you witness any unauthorized sand mining activities in your area/ anywhere in the state, please report them immediately to the concerned office email ids and concerned office Toll Free Numbers as mentioned below or to the **Toll-Free Number (Available 24/7): 1800-599-4599** or through **email: [dmgapsandcomplaints@yahoo.com](mailto:dmgapsandcomplaints@yahoo.com)** available at the office of the Director of Mines and Geology, Ibrahimpatnam, NTR District.

S. No.	Head Office	Toll-Free no.	Email Id
1	Director of Mines and Geology, Ibrahimpatnam, NTR	1800-599-4599	<a href="mailto:dmgapsandcomplaints@yahoo.com">dmgapsandcomplaints@yahoo.com</a>

S. No.	District	Toll Free Number	e-mail ID
1	Srikakulam	1800-425-6012	<a href="mailto:dmgosklmsandcomplaints@myyahoo.com">dmgosklmsandcomplaints@myyahoo.com</a>
2	Parvathipuram Manyam	1800-425-6013	<a href="mailto:dmgoppmsandcomplaints@myyahoo.com">dmgoppmsandcomplaints@myyahoo.com</a>
3	Vizianagaram	1800-425-6014	<a href="mailto:dmgonagaramsandcomplaints@myyahoo.com">dmgonagaramsandcomplaints@myyahoo.com</a>

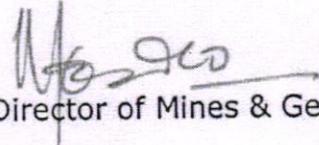
4	Alluri Sitarama Raju	1800-425-6016	asrdmgosandcomplaints@yaho o.com
5	Visakhapatna m	1800-425-6017	vspdmgosandcomplaints@yaho o.com
6	Anakapalli	1800-425-6018	akpdmgosandcomplaints@yah oo.com
7	Kakinada	1800-425-6019	dmgokakinadasandcomplaints @gmail.com
8	Konaseema	1800-425-6021	dmgoampsandcomplaints@yah oo.com
9	East Godavari	1800-425-6023	sandcomplaintseastgodavari@ gmail.com
10	West Godavari	1800-425-6024	dmgowgdsandcomplaints@gm ail.com
11	Eluru	1800-425-6025	dmgoelurusandcomplaint@yah oo.com
12	Krishna	1800-425-6026	sandcomplaintskrishnadistrict@ yahoo.com
13	NTR	1800-425-6027	dmgontrsandcomplaints@yaho o.com
14	Guntur	1800-425-6028	dmgoguntursandcomplaints@g mail.com
15	Palnadu	1800-425-6029	dmgopalnadusandcomplaints@ myyahoo.com
16	Prakasam	1800-425-6031	dmgoprakasamsandcomplaints @myyahoo.com
17	Bapatla	1800-425-6032	dmgobapatlasandcomplaints@ myyahoo.com
18	Nellore	1800-425-6034	dmgonelloresandcomplaints@g mail.com
19	Tirupathi	1800-425-6035	dmgotirupathisandcomplaints @myyahoo.com
20	Chittoor	1800-425-6036	dmgochittoorsandcomplaints@ myyahoo.com
21	Kadapa	1800-425-6037	dmgokadapasandcomplaints@ myyahoo.com
22	Annamayya	1800-425-6038	dmgoannamayasandcomplaints @myyahoo.com
23	Ananthapura mu	1800-425-6039	sandcomplaintsdmgoatp@gmai l.com

24	Sri Satya Sai	1800-425-6041	dmgosatyasaisandcomplaints@myyahoo.com
25	Kurnool	1800-425-6042	dmgokurnoolsandcomplaints@myyahoo.com
26	Nandyal	1800-425-6043	dmgonandyalsandcomplaints@gmail.com

Note: Please ignore e-mail IDs published earlier vide Letter No. 4914357/Sand/NGT-187(SZ)/2021-2, dated 17.05.2024 as they were became non operational due to technical problems.

Sd/- V.G. Venkata Reddy  
Director of Mines & Geology,  
Ibrahimpattanam

//Attested//

  
for Director of Mines & Geology

//A TRUE COPY//

ANNEXURE-R5



Sand  
U  
5/40  
22/5/2024

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INI



**Department of Mines and Geology  
Government of Andhra Pradesh**  
Sri Anjaneya Towers, Ibrahimpatnam, Vijayawada, Andhra Pradesh-521458

**REGISTRATION OF COMPLAINTS FOR ILLEGAL SAND MINING**  
If you witness any unauthorized sand mining activities in your area/anywhere in the state, please report them immediately to the concerned office email ids as mentioned below or to the Toll-Free Number (Available 24/7): 1800-599-4599 or through email: [dmgapsandcomplaints@yahoo.com](mailto:dmgapsandcomplaints@yahoo.com) available at the office of the Director of Mines and Geology, Ibrahimpatnam, NTR District.

S.No.	Head Office	Toll-Free no.	Email Id
1	Director of Mines and Geology, Ibrahimpatnam, NTR	1800-599-4599	<a href="mailto:dmgapsandcomplaints@yahoo.com">dmgapsandcomplaints@yahoo.com</a>

S.No.	Districts	Email Id
1	Srikakulam	<a href="mailto:dmgoskrisandcomplaints@yahoo.com">dmgoskrisandcomplaints@yahoo.com</a>
2	Parvathipuram Manyam	<a href="mailto:dmgomaryansandcomplaints@yahoo.com">dmgomaryansandcomplaints@yahoo.com</a>
3	Vizianagaram	<a href="mailto:dmgonagarsandcomplaints@yahoo.com">dmgonagarsandcomplaints@yahoo.com</a>
4	Alluri Sitarana Raju	<a href="mailto:dmgosarsandcomplaints@yahoo.com">dmgosarsandcomplaints@yahoo.com</a>
5	Visakhapatnam	<a href="mailto:dmgovisakhapatnamcomplaints@yahoo.com">dmgovisakhapatnamcomplaints@yahoo.com</a>
6	Anakapalli	<a href="mailto:dmgosanakapalisandcomplaints@yahoo.com">dmgosanakapalisandcomplaints@yahoo.com</a>
7	Kakinada	<a href="mailto:dmgokakinadasandcomplaints@yahoo.com">dmgokakinadasandcomplaints@yahoo.com</a>
8	Kanaseema	<a href="mailto:dmgokanaseemasandcomplaints@yahoo.com">dmgokanaseemasandcomplaints@yahoo.com</a>
9	East Godavari	<a href="mailto:dmgogodsandcomplaints@yahoo.com">dmgogodsandcomplaints@yahoo.com</a>
10	West Godavari	<a href="mailto:dmgogodsandcomplaints@yahoo.com">dmgogodsandcomplaints@yahoo.com</a>
11	Eluru	<a href="mailto:dmgelurusandcomplaints@yahoo.com">dmgelurusandcomplaints@yahoo.com</a>
12	Krishna	<a href="mailto:dmgokrishnasandcomplaints@yahoo.com">dmgokrishnasandcomplaints@yahoo.com</a>
13	NTR	<a href="mailto:dmgntrasandcomplaints@yahoo.com">dmgntrasandcomplaints@yahoo.com</a>
14	Guntur	<a href="mailto:dmgoguntursandcomplaints@yahoo.com">dmgoguntursandcomplaints@yahoo.com</a>
15	Palnadu	<a href="mailto:dmgopalnadusandcomplaints@yahoo.com">dmgopalnadusandcomplaints@yahoo.com</a>
16	Prakasam	<a href="mailto:dmgoprakasamsandcomplaints@yahoo.com">dmgoprakasamsandcomplaints@yahoo.com</a>
17	Bapatla	<a href="mailto:dmgobapatlasandcomplaints@yahoo.com">dmgobapatlasandcomplaints@yahoo.com</a>
18	Nellore	<a href="mailto:dmgonelloresandcomplaints@yahoo.com">dmgonelloresandcomplaints@yahoo.com</a>
19	Tirupathi	<a href="mailto:dmgotruthisandcomplaints@yahoo.com">dmgotruthisandcomplaints@yahoo.com</a>
20	Chittoor	<a href="mailto:dmgochittoorsandcomplaints@yahoo.com">dmgochittoorsandcomplaints@yahoo.com</a>
21	Kadapa	<a href="mailto:dmgokadapasandcomplaints@yahoo.com">dmgokadapasandcomplaints@yahoo.com</a>
22	Annamayya	<a href="mailto:dmgosannamayyasandcomplaints@yahoo.com">dmgosannamayyasandcomplaints@yahoo.com</a>
23	Asantapuram	<a href="mailto:dmgosantapuramsandcomplaints@yahoo.com">dmgosantapuramsandcomplaints@yahoo.com</a>
24	Sri Satya Sai	<a href="mailto:dmgosatyasaisandcomplaints@yahoo.com">dmgosatyasaisandcomplaints@yahoo.com</a>
25	Kurnool	<a href="mailto:dmgokurnoolsandcomplaints@yahoo.com">dmgokurnoolsandcomplaints@yahoo.com</a>
26	Nandyal	<a href="mailto:dmgonandyalsandcomplaints@yahoo.com">dmgonandyalsandcomplaints@yahoo.com</a>

\*Note: toll-free numbers for each district offices will be publicised shortly.  
Sd/- V.G. Venkat Reddy, Director of Mines & Geology, Ibrahimpatnam  
BIPR No.3005PP/CL/ADVT/1/1/2021-22, Dt: 20/05/2024

Sand  
N  
40  
22/5/2024



**ఆంధ్రప్రదేశ్ ప్రభుత్వము**  
**గనులు మరియు భూగర్భ కాణ**  
 శ్రీ ఆంధ్రప్రదేశ్ విద్యార్థి, ఇంజనీరింగ్, విజయవాడ, ఆంధ్రప్రదేశ్-521458.

**వట్టినిబుద్ధంగా జనుక ప్రశ్నకం గురించి ఫిర్యాదుల పేరొందు**

మీరు కార్యాలయ మీ ప్రాంతాల్లో ఉన్నట్లుగా ఏదైనా అంశాలలో జనుక ప్రశ్నకం కార్యాలయానికి గురించిన ఫిర్యాదులను తెలియజేసే అంశాలను గురించి తెలియజేయడానికి మనకు తెలియజేయండి. కార్యాలయ యొక్క పనిలో లేని బోలెడు సమయం (24/7 అందుబాటులో ఉంటుంది): 1800-599-4599 లేదా డైరెక్ట్ కార్యాలయం గురించి మరియూ భూగర్భ కాణ ఇంజనీరింగ్, విజయవాడ కలెజ్ లోని ఉపాధ్యక్షులు: dmgapssandcomplaints@yahoo.com తెలియజేయవచ్చును.

క్ర.సం.	ప్రధాన కార్యాలయం	బోలెడు సం.	ఇమెయిల్ చిరునామా
1	డైరెక్టర్, గనులు మరియు భూగర్భ కాణ ఇంజనీరింగ్, విజయవాడ	1800-599-4599	dmgapssandcomplaints@yahoo.com

క్ర.సం.	జిల్లాలు	ఇమెయిల్ చిరునామా
1	కృష్ణా	dmgoakrissandcomplaints@yahoo.com
2	పాఠశాల మండలం	dmgomanyamsandcomplaints@yahoo.com
3	విజయనగరం	dmgonagaramsandcomplaints@yahoo.com
4	అంధ్రప్రదేశ్ సీతారామరాజు	dmgoasrisandcomplaints@yahoo.com
5	కర్నూలు	dmgoakarnulandcomplaints@yahoo.com
6	కామారాజు	dmgoakamaramsandcomplaints@yahoo.com
7	కాకినాడ	dmgokakinadasandcomplaints@yahoo.com
8	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
9	కామారాజు	dmgoakamaramsandcomplaints@yahoo.com
10	కర్నూలు	dmgowgandcomplaints@yahoo.com
11	కర్నూలు	dmgoelurusandcomplaints@yahoo.com
12	కర్నూలు	dmgokrissandcomplaints@yahoo.com
13	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
14	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
15	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
16	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
17	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
18	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
19	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
20	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
21	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
22	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
23	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
24	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
25	కర్నూలు	dmgoakrissandcomplaints@yahoo.com
26	కర్నూలు	dmgoakrissandcomplaints@yahoo.com

• గమనిక: జనుక ప్రశ్నకం కార్యాలయానికి బోలెడు సంఖ్యలో ఫిర్యాదులను తెలియజేయండి.  
 సం - వి.కె. వెంకటరెడ్డి  
 డైరెక్టర్, గనులు మరియు భూగర్భ కాణ, ఇంజనీరింగ్, విజయవాడ  
 DIPR No. 3009PP/CL/ADVT/1/1/2021-22

Sand  
 No  
 22/5/2024









ANNEXURE-R6

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY:: IBRAHIMPATNAM

Letter No.4914357/Sand/NGT-187(SZ)/2021

Date:31.05.2024

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup>& 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District

To  
Sri Danda Nagendra Kumar,  
Dharanikota Village, Amaravathi  
Mandal, Palnadu District.

Sub: Department of Mines and Geology- Mines & Minerals - Sand - Civil Appeal No's: 4091-4093 of 2023, M/s Jaiprakash Power Ventures Limited vs Danda Nagendra Kumar & Others - Hon'ble Supreme Court Orders dated 16.05.2024 - Information of Toll-Free Numbers and mail IDs for each 26 Districts for registration of complaints regarding illegal sand mining for public awareness - furnished - Reg.

Ref: email dated 28.05.2024 from Sri Danda Nagendra Kumar.

\*\*\*

I invite your attention to the subject and reference cited.

It is informed that in compliance to the orders dated 16.05.2024 of the Hon'ble Supreme Court of India, the Department of Mines and Geology has created the toll-free numbers and email IDs at Head Office of Department of Mines and Geology, Ibrahimpatnam and at offices of the District Mines & Geology Officers for each 26 Districts which are currently active and the details are mentioned below:

S. No.	Office	Toll Free Number	e-mail ID
1	Director of Mines and Geology, Ibrahimpatnam, NTR District	1800-599-4599	dmgapsandcomplaints@yahoo.com

S. No.	District	Toll Free Number	Complaints email ID
1	Srikakulam	1800-425-6012	dmgosklmsandcomplaints@myyahoo.com
2	Parvathipuram Manyam	1800-425-6013	dmgoppmsandcomplaints@myyahoo.com
3	Vizianagaram	1800-425-6014	dmgonagaramsandcomplaints@myyahoo.com
4	Alluri Sitaramaraju	1800-425-6016	asrdmgosandcomplaints@yahoo.com
5	Visakhapatnam	1800-425-6017	vspdmgosandcomplaints@yahoo.com
6	Anakapalli	1800-425-6018	akpdmgosandcomplaints@yahoo.com

7	Kakinada	1800-425-6019	dmgokakinadasandcomplaints@gmail.com
8	Konaseema	1800-425-6021	dmgoampsandcomplaints@yahoo.com
9	East Godavari	1800-425-6023	sandcomplaintseastgodavari@gmail.com
10	West Godavari	1800-425-6024	dmgowgdsandcomplaints@gmail.com
11	Eluru	1800-425-6025	dmgoelurusandcomplaint@yahoo.com
12	Krishna	1800-425-6026	sandcomplaintskrishnadistrict@yahoo.com
13	NTR	1800-425-6027	dmgontrsandcomplaints@yahoo.com
14	Guntur	1800-425-6028	dmgoguntursandcomplaints@gmail.com
15	Palnadu	1800-425-6029	dmgopalnadusandcomplaints@myyahoo.com
16	Prakasam	1800-425-6031	dmgoprakasamsandcomplaints@myyahoo.com
17	Bapatla	1800-425-6032	dmgobapatlasandcomplaints@myyahoo.com
18	Nellore	1800-425-6034	dmgonelloresandcomplaints@gmail.com
19	Tirupathi	1800-425-6035	dmgotirupathisandcomplaints@myyahoo.com
20	Chittoor	1800-425-6036	dmgochittoorsandcomplaints@myyahoo.com
21	Kadapa	1800-425-6037	dmgokadapasandcomplaints@myyahoo.com
22	Annamayya	1800-425-6038	dmgoannamayasandcomplaints@myyahoo.com
23	Ananthapuramu	1800-425-6039	sandcomplaintsdmgoatp@gmail.com
24	Sri Satya Sai	1800-425-6041	dmgosatyasaisandcomplaints@myyahoo.com
25	Kurnool	1800-425-6042	dmgokurnoolsandcomplaints@myyahoo.com
26	Nandyal	1800-425-6043	dmgonandyalsandcomplaints@gmail.com

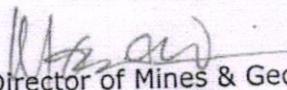
Further it is informed that new connections for Toll Free Numbers are obtained from BSNL by depositing required amount which takes certain time for giving phone connections at all the 26 Districts.

This is for your information.

Yours faithfully  
Sd/- V.G. Venkata Reddy  
Director of Mines & Geology

Copy submitted to Spl. CS to Govt. (Mines), Industries & Commerce Department, Block No.4, Ground Floor, AP Secretariat, Velagapudi, Amaravathi for information.

//Attested//

  
for Director of Mines & Geology

//A TRUE COPY//

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ANNEXURE-R7

GOVERNMENT OF ANDHRA PRADESH  
INDUSTRIES AND COMMERCE (M-III) DEPARTMENT

Memo No. INC01-MG0SAND/3/2024-M-III

Date:17.05.2024

Sub:	Suits - Civil Appeal Nos. 4091-4093/2023, Jayaprakash Power Ventures Limited and And. Vs.Nagendra Kumar & Ors - Hon'ble Supreme Court Orders Dt:16.05.2024 - Compliance/ATR - Instructions - Issued - Regarding.
Ref:	<ol style="list-style-type: none"><li>1. G.O.Ms.No. 71, Industries, Infrastructure, Investment &amp; Commerce (Mines-II) Department, dated 04.09.2019</li><li>2. G.O.Ms.No.25, Industries &amp; Commerce (Mines-III) Department, dated 16.04.2021</li><li>3. From the Hon'ble NGT, SZ, Chennai orders dated 23.03.2023 in, O.A. No. 152 of 2021, O.A. No. 53 of 2022 and O.A. No. 187 of 2021</li><li>4. From the Hon'ble NGT, SZ, Chennai orders dated 02.08.2023 in, E.A. No. 04 of 2023 in O.A. No. 187 of 2021</li><li>5. From the Hon'ble Supreme Court, orders dated 29.04.2024 in Civil Appeal Nos. 4091-4093/2023</li><li>6. Govt. Memo No:MG0SAND/3/2024, dated 29.04.2024</li><li>7. Govt. Memo No:MG0SAND/3/2024, dated 02.05.2024</li><li>8. From AoR, SCI, New Delhi, Hon'ble Supreme Court, Message, dated 10.05.2024.</li><li>9. Govt. Memo No: MG0SAND/3/2024-M-III, dated 10.05.2024.</li><li>10. From AoR, SCI, New Delhi, Hon'ble Supreme Court, Email, dated 16.05.2024.</li></ol>

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The attention of the Officers noted in the address entry is invited to the subject and references cited. As informed by the Advocate-on-Record, Supreme Court of India, vide reference 10<sup>th</sup> cited, the case in Civil Appeal No.4091-4093/2023 came up for hearing on 16.05.2024 and the Hon'ble Supreme Court of India has taken an extremely serious view of the matter, the Court expects 100% compliance and transparency from the State with respect to its efforts and passed the following directions:

- i. That the State should set up a dedicated toll-free helpline and email ID, such that citizens may make immediate complaints regarding instances of illegal sand mining, as a part of the grievance redressal mechanism.
- ii. That the State should set up a Committee / Task Force, comprising District Collectors and police officials, who will act as officers of the Hon'ble Supreme Court, and dutifully respond to all complaints regarding sand mining.
- iii. That the same Committee will undertake inspections of each and every sand reach across the State and take appropriate action in the

(P.T.O)

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- iv. event of any instances of illegal mining. Status reports regarding these inspections are to be filed before the Court before the next date of hearing, i.e., on 08.07.2024. Moreover, the first inspection is to be conducted within the next 4 days i.e., by 20.05.2024.
- v. That the MoEF&CC should independently conduct inspections of all the sand reaches in the State, without prior intimation to the State Government officials.

2. Further, the AoR has informed that it is essential that all inspections are undertaken diligently and transparently by, inter alia, capturing the date-time stamped photographs/videos having Geo-coordinates by the Committees, and criminal and other appropriate penal action is initiated against the companies/ persons indulging in illegal sand mining. Therefore, the following steps need to be taken immediately by all concerned.

3. The Director of Mines & Geology, GoAP, Ibrahimpatnam (DMG) shall give wide publicity in the print and electronic media immediately about the toll-free number "1800-599-4599" and email id: dmgapsandcomplaints@yahoo.com which are made available for receiving the complaints regarding the instances of illegal sand mining across the State. Further, the DMG shall also maintain the up to date complaints register along with the Action Taken Report on the complaints. The format for the complaints Register shall be appropriately devised by the DMG urgently.

4. The District Level Sand Committee (DLSC) under the chairmanship of the District Collector for identification of sand bearing areas constituted vide references 1<sup>st</sup> and 2<sup>nd</sup> cited, is hereby authorized to undertake inspections of all the sand bearing areas in their jurisdiction as per the directions of Hon'ble Supreme Court in this matter. The DLSC is hereby further strengthened by including District level Officer of Special Enforcement Bureau (SEB) for this purpose. The District Mines & Geology Officer of the concerned District shall be the Member-Convener of the Committee.

- a. The DLSC shall immediately inspect all the sand reaches in their jurisdiction and ensure that the orders of Hon'ble Supreme Court and Hon'ble NGT and Hon'ble High Court are implemented scrupulously.
- b. The DLSC shall also inspect the complaints forwarded by DMG regarding the illegal sand mining and submit the report to him.
- c. The DLSC shall take immediate appropriate actions which may include, photographic/videographic evidence along with date, time and geo-coordinate stamped, registration of FIR, seizure of vehicles/ machinery, arrest of the persons/ companies involved etc. in all instances where illegal sand mining is found.
- d. The DLSC shall maintain the record of all inspections carried out and the action taken thereon.
- e. The DLSC shall undertake the periodic inspections in terms of the orders of Hon'ble Supreme Court.

Cntd..

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- f. **As directed by Hon'ble Supreme Court, all the officers of DLSC shall act as officers of Hon'ble Supreme Court and discharge their duties diligently and transparently so as to curb the illegal sand mining across the State forthwith.**
- g. The District Collector concerned is responsible for informing all the members of the DLSC and leading the Committee as instructed by the Hon'ble Supreme Court.
- h. The DLSC shall conduct first inspection of the sand reaches by 20.05.2024 and submit its first report to the DMG on 21.05.2024 without fail. Thereafter, the weekly reports shall be submitted to the DMG on every Monday without fail.
- i. The DMG shall devise and communicate the proforma in which Districts shall submit the reports to him. The proforma devised should be in line with compliance to be submitted to Hon'ble Supreme Court.
- j. The DM&G shall compile all the reports received from the DLSC making a copy to the Government and submit the required consolidated compliance report (status report) in the form of affidavit on behalf of the State Govt., in the Hon'ble Supreme Court in consultation with AoR and also in other Courts appropriately whenever required.
5. The Director of Mines & Geology, the Commissioner, Special Enforcement Bureau, all the District Collectors and officials of other line departments should take necessary further action accordingly and ensure strict compliance of the orders of Hon'ble Supreme Court and Hon'ble NGT and Hon'ble High Court in this regard.
6. This may be attended on "**Top Priority.**"

GOPAL KRISHNA DWIVEDI  
SPECIAL CHIEF SECRETARY TO GOVERNMENT(Mines)

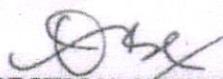
To

The Director of Mines & Geology, AP, Ibrahimpatnam, NTR District.  
The Commissioner, Special Enforcement Bureau, IHC Corporate, 3rd floor, RTC Depo Road, Opp- APIIC Building, Auto Nagar, Mangalagiri, Gutnur (Dt)  
All the District Collectors in the State.  
All District Mines & Geology Officers (concerned Deputy Directors/Assistant Directors) in the State. (Through DM&G)  
All the members of the DLSC (through the District Collector concerned)

Copy to:

The PS to Spl.CS to Govt (Mines)  
SF/SC.

//FORWARDED BY ORDER//

  
SECTION OFFICER

//A TRUE COPY//

49

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY::IBRAHIMPATNAM

Lr No. 4914357/Sand/NGT-187(SZ)/2021-1

Date:17.05.2024

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup> & 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District

To  
All the District Collectors,  
Government of Andhra Pradesh

Sir,

Sub: Department of Mines and Geology - Mines & Minerals - Sand -  
Civil Appeal No's: 4091-4093 of 2023, M/s Jaiprakash Power  
Ventures Limited vs Danda Nagendra Kumar & Others - Hon'ble  
Supreme Court Orders dated 16.05.2024 - Compliance/ ATR -  
Proformas 1 & 2 for submission of inspection reports - Orders  
issued by Government - Compliance Reports - Requested -  
Regarding

Ref:

1. G. O. Ms. No. 71, Industries, Infrastructure, Investment & Commerce (Mines-II) Department, dated 04.09.2019
2. G. O. Ms. No. 25, Industries & Commerce (Mines-III) Department, dated 16.04.2021
3. From the Hon'ble NGT, SZ, Chennai orders dated 23.03.2023 in O.A. No. 152 of 2021, O.A. No. 53 of 2022 and O.A. No. 187 of 2021
4. From the Hon'ble NGT, SZ, Chennai orders dated 02.08.2023 in E.A. No. 04 of 2023 in O.A. No. 187 of 2021
5. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated 29.04.2024
6. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated 10.05.2024
7. Govt. Memo No. INC01-MG0SAND/3/2024-M-III, dated 10.05.2024
8. E-mail dated 16.05.2024 from Advocate on Record, Hon'ble Supreme Court of India, New Delhi
9. Govt Memo No. INC01-MG0SAND/3/2024-M-III, dated 17.05.2024

\*\*\*

I invite kind attention to the subject and references cited. Through the reference 9<sup>th</sup> cited (copy enclosed), Government informed that Advocate on Record, Hon'ble Supreme Court of India, New Delhi has informed that, during the hearing of the case on 16.05.2024, the Hon'ble Supreme Court has taken an extremely serious view of the matter, expects 100% compliance and transparency from the State with respect to its efforts and directed the State Government to set up a Committee/ Task Force, which will undertake inspections of each and every sand reach across the State and take action in the event of any instances of illegal mining.

Further, Government strengthened the District Level Sand Committees (DLSCs) constituted vide reference 1<sup>st</sup> and 2<sup>nd</sup> cited with the officer from Special Enforcement Bureau and authorized DLSCs to inspect all the sand reaches in their jurisdiction, complaints forwarded by DMG and take immediate appropriate actions. Government also directed the DLSCs to conduct the first inspection by 20.05.2024 and submit the first inspection report on 21.05.2024 and thereafter weekly inspection reports every Monday in the Proformas 1 & 2 devised by this office.

In view of the above, the District Collectors in the State are requested to kindly submit the first inspection report on 21.05.2024 and thereafter weekly inspection reports every Monday in the Proformas 1 & 2 enclosed herewith, so as to submit the consolidated compliance reports of all the Districts to the Government and the courts of law.

Sd/- V.G. VENKATA REDDY  
DIRECTOR OF MINES & GEOLOGY

Encl: As above

Copy to:

- (i) The Spl. CS to Govt. (Mines), Industries & Commerce Department, Block No.4, Ground Floor, AP Secretariat, Velagapudi, Amaravathi for information.
- (ii) All District Mines & Geology Officers and Divisional Mines & Geology Officers for necessary action with a direction to appraise the Govt orders and the Proformas 1 & 2 enclosed herewith to the District Collectors and all the members of the DLSC.

// Attested//

*W. Balachandrabhatta*  
for: Director of Mines & Geology

//A TRUE COPY//

ANNEXURE-R9

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY::IBRAHIMPATNAM

Lr No. 4914357/Sand/NGT-187(SZ)/2021-3

Date:17.05.2024

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup> & 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District

To  
The District Collector,  
Krishna District,

Sir,

Sub: Department of Mines and Geology - Mines & Minerals - Sand - Civil Appeal No's: 4091-4093 of 2023, M/s Jaiprakash Power Ventures Limited vs Danda Nagendra Kumar & Others - Hon'ble Supreme Court Orders dated 16.05.2024 - Compliance/ ATR - Formats for submission of inspection reports - Orders issued by Government - Compliance Reports - Requested - Regarding

Ref:

1. G. O. Ms. No. 71, Industries, Infrastructure, Investment & Commerce (Mines-II) Department, dated 04.09.2019
2. G. O. Ms. No. 25, Industries & Commerce (Mines-III) Department, dated 16.04.2021
3. From the Hon'ble NGT, SZ, Chennai orders dated 23.03.2023 in O.A. No. 152 of 2021, O.A. No. 53 of 2022 and O.A. No. 187 of 2021
4. From the Hon'ble NGT, SZ, Chennai orders dated 02.08.2023 in E.A. No. 04 of 2023 in O.A. No. 187 of 2021
5. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated 29.04.2024
6. Hon'ble SC Orders in Civil Appeal 4091-4093/2023, dated 10.05.2024
7. Govt. Memo No. INC01-MGOSAND/3/2024-M-III, dated 10.05.2024
8. E-mail dated 16.05.2024 from Advocate on Record, Hon'ble Supreme Court of India, New Delhi
9. Govt Memo No. INC01-MGOSAND/3/2024-M-III, dated 17.05.2024
10. Inspection report dt: 15.05.2024 of Dr. Suresh Babu Pasupuleti, Scientist 'D', MOEF&CC, Sub Office, Vijayawada, submitted to Hon'ble Supreme Court (Copy enclosed)

\*\*\*

I invite kind attention to the subject and references cited. Through the reference 9<sup>th</sup> cited (copy enclosed), Government informed that Advocate on Record, Hon'ble Supreme Court of India, New Delhi has informed that, during the hearing of the case on 16.05.2024, the Hon'ble Supreme Court has taken an extremely serious view of the matter, expects 100%

compliance and transparency from the State with respect to its efforts and directed the State Government to set up a Committee/ Task Force, which will undertake inspections of each and every sand reach across the State and take action in the event of any instances of illegal mining.

Further, Government strengthened the District Level Sand Committees (DLSCs) constituted vide reference 1<sup>st</sup> and 2<sup>nd</sup> cited with the officer from Special Enforcement Bureau and authorized DLSCs to inspect all the sand reaches in their jurisdiction, complaints forwarded by DMG and take immediate appropriate actions. Government also directed the DLSCs to conduct the first inspection by 20.05.2024 and submit the first inspection report on 21.05.2024 and thereafter weekly inspection reports every Monday in the formats devised by this office.

In this regard, it to inform that Dr. Suresh Babu Pasupuleti, Scientist 'D', MOEF&CC, Sub Office, Vijayawada has submitted inspection report in compliance of Hon'ble Supreme Court Order dt: 10.05.2024 in Civil Appeal 4091-4093/2023 in the matter of M/s Jayprakash Power Ventures Limited & ANR vs Nagendra Kumar & ORS. In the said report, it is stated that he has inspected the Srikakulam Sand reach area on 14.05.2024 along with other reaches and reported that sand mining is being carried out using machinery by M/s G.C.K.C. Projects and Works Private Limited, Vijayawada and also enclosed photographs.

The Hon'ble Supreme Court in its order dt: 16.05.2024 has directed the District Collector of the concerned district to immediately visit the site as it is reported that illegal sand mining is likely to be resumed from 16.05.2024 and take appropriate actions.

In view of the above and in compliance to the orders of the Hon'ble Supreme Court, the District Collector, Krishna, is requested to kindly inspect the said reach immediately and take action to stop the illegal mining of sand and submit the compliance report by 21.05.2024 so as to submit the report to the government

**Encl:** As above

Sd/- V.G. VENKATA REDDY  
DIRECTOR OF MINES & GEOLOGY

Copy to:

- (i) The Spl. CS to Govt. (Mines), Industries & Commerce Department, Block No.4, Ground Floor, AP Secretariat, Velagapudi, Amaravathi for information.
- (ii) The District Mines & Geology Officer, Krishna District with a direction to appraise the Govt orders and Hon'ble Supreme Court Orders immediately to the District Collector, Krishna District.

//Attested//

*W. Balachandrabhatla*  
for Director of Mines & Geology

//A TRUE COPY//

ITEM NO.19

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4091-4093/2023

JAIPRAKASH POWER VENTURES LIMITED & ANR.

Appellant(s)

VERSUS

NAGENDRA KUMAR & ORS.

Respondent(s)

([ONLY IA NOS. 65982/24 AND 65984/24 ARE LISTED]  
(IA No. 65982/2024 - APPROPRIATE ORDERS/DIRECTIONS AND IA No.  
65984/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 15-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Pai Amit, AOR  
Ms. Pankhuri Bhardwaj, Adv.  
Mr. Tathagata Dutta, Adv.

For Respondent(s)

Mr. Sidharth Luthra, Sr. Adv.  
Mr. Yelamanchili Shiva Santosh Kumar, Adv.  
Ms. Medha Kolanu, Adv.  
Mr. Tarun Gupta, AOR

Ms. Swarupama Chaturvedi, Sr. Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. Balendu Shekhar, Adv.  
Mr. Rajesh K Singh, Adv.  
Mr. Gurmeet Singh Makker, AOR

Mr. Huzefa Ahmadi, Sr. Adv.  
Mr. Prerna Singh, Adv.  
Mr. Guntur Pramod Kumar, AOR  
Mr. Keshav Singh, Adv.

Mr. R Krishnaamorthi, Adv.  
Mr. Mohit Jaiswal, Adv.  
Mr. Sandeep Singh Dingra, Adv.  
Ms. Vijayalaxmi Krishnaamorthi, Adv.  
Mr. Randhir Kumar Ojha, AOR

Mr. G.N. Reddy, AOR  
Mr. Jonnala Veera Raghava, Adv.

-54-

Mr. Divyanshu Rai, AOR  
Mr. Vishal Sharma, Adv.  
Ms. Taruna, Adv.

Mr. T.V.S. Raghavendra Sreyas, AOR  
Ms. Gayatri Gulati, Adv.  
Mr. Siddharth Vasudev, Adv.  
Ms. Sneh Dhillon, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

We have perused the affidavit filed on behalf of the State of Andhra Pradesh.

We direct the State of Andhra Pradesh to file a further affidavit stating the details of the complaints/reports received making allegation regarding continuation of illegal mining and the action taken on the basis of those complaints. The details in the further affidavit shall be incorporated in a tabular form. The said affidavit shall be filed by the end of this month.

We also direct the Ministry of Environment, Forest and Climate Change and Forest to file an affidavit on the same aspect by the end of this month.

List the Appeals on 2<sup>nd</sup> August, 2024.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)